

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1250(KB)2018
IA(IBC)(DIS.)/15(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	YUSEN LOGISTICS [INDIA] PRIVATE LIMITED VS DIAMOND SHIPPING COMPANY LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Avishek Guha, Adv.] For the Operational Creditor

Ms. Arunika Dutta, Adv.]

Mr. Kaustav De Sarkar, Adv.]

Mr. Diptendu Acharjee, Adv.] For the Liquidator

Mr. Krishna Kumar Agarwal, Adv.]

ORDER

1. Learned Counsel for the Operational Creditor present. Learned Counsel for the Liquidator present.

2. **IA(IBC)(DIS.)/15(KB)2024:**

- a. The relevant portion of the Minutes Sheet of the Third Adjourned meeting of the Stakeholders' Consultation Committee is at page 75 of this application regarding the meeting held on 15th March, 2023.
- b. Since the liquidation account was opened in 2021 and it appears from page 90 paragraph 15 of this application, and the liquidation account is not closed yet, whereas distribution is over, the Liquidator is directed to take appropriate steps so that the prayer for dissolution is made at the earliest. Let a report to that effect be furnished on the next date of hearing.
- c. List this matter on **19th August, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**